

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'B': NEW DELHI**

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
and
SHRI S.RIFAUR RAHMAN, ACCOUNTANT MEMBER**

**ITA No.1066/DEL/2024
(Assessment Year : 2014-15)**

Golden Chariot Receptions Private Limited,
101, Gagandeep Building,
12, Rajendra Place,
New Delhi – 110 008.

vs. DCIT, Circle 10 (1),
New Delhi.

(PAN : AADCG6309C)

(APPELLANT)

(RESPONDENT)

ASSESSEE BY : None

REVENUE BY : Shri Rajesh Kumar Dhanesta, Sr. DR

Date of Hearing : 23.06.2025

Date of Order : 23.06.2025

ORDER

PER S.RIFAUR RAHMAN, ACCOUNTANT MEMBER :

1. This appeal is filed by the assessee against the order of the Learned Commissioner of Income Tax (Appeals)/National Faceless Appeal Centre (NFAC), Delhi [“Ld. CIT (A)”, for short] dated 10.01.2024 for Assessment Year 2014-15.
2. At the time of hearing, none appeared on behalf of the assessee and it was observed that the assessee has filed the appeal before us. However, the

appeal was fixed for hearing for six occasions and none appeared in all the occasions on behalf of the assessee.

3. Further we observed from the record that the assessee also filed appeal before the NFAC, Delhi against the order passed u/s 143(3) of the Income-tax Act, 1961 (for short 'the Act'). However, after filing the appeal, assessee has not complied with the various hearing notices issued by the ld. CIT (A) and the details of notices were reproduced at page 3 of the appellate order. Considering the fact that assessee has not made any efforts to comply with the various notices issued by the ld. CIT (A) and assessee has filed this appeal even before us. We are inclined to remit this issue back to the file of ld. CIT (A) and direct the assessee to comply the directions without taking any adjournment.
4. In the result, the appeal filed by the assessee is allowed for statistical purposes.
Order pronounced in the open court on this 23rd day of June, 2025 after the conclusion of the hearing.

Sd/-
(SATBEER SINGH GODARA)
JUDICIAL MEMBER

sd/-
(S. RIFAUR RAHMAN)
ACCOUNTANT MEMBER

Dated: 23.06.2025
TS

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals).
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT, NEW DELHI